GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1769 ANSWERED ON 02.03.2020

CONTROL OVER DAL LAKE AND MANSABAL LAKE

1769. SHRI MOHAMMAD AKBAR LONE:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to take Dal Lake and Mansabal Lake under direct control of Ministry of Tourism in Central Government;
- (b) if so, the details thereof; and
- (c) if not, the future point of view in this regard?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a) to (c): The Ministry of Tourism has no proposal to take Dal Lake and Manasbal Lake under its control. However, Ministry under its scheme of Swadesh Darshan and PRASHAD provides financial Assistance to the State Governments/UT Administrations/Central Agencies for development of tourism infrastructure and facilities in the country. The projects under the schemes are identified for development in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.

Ministry has sanctioned 7 projects for Rs.594.52 Crore in UT of Jammu & Kashmir and UT of Ladakh under above schemes. The development works at Dal Lake and Manasbal lake are covered under three projects as detailed below:

SI. No	Project name/ Year	Destination	Amount sanctioned for the destination	Component
1	Integrated Development of Himalayan Circuit: Pehalgam, Kargil, Leh 2016-17	Dal Lake	Rs.26.89 Crore	Development of Floating Cafeteria, Shikara Ghats, Sound & Light show, Toilets, Benches,
2	Integrated Development of Himalayan Circuit: Construction of Assets in lieu of those Destroyed in Floods 2016-17			Pathways, etc.
3	Integrated Development of Himalayan Circuit: Jammu- Rajouri-Shopian- Pulwama 2016-17	Manasbal lake	Rs 5.00 crore	Development of water sports at Manasbal lake
